

CENTRAL ADMINISTRATIVE TRIBUNAL BOMBAY BENCH

Original Application No:	14/94			
Transfar Application No:				
	Ξ	DATE OF DECI	SION:	28/09/1994
Shri. W.P. Pob	erkar	Petit	ioner	
Shri. D.V. Gand	gal	Advocate	for the	Patitioners
Versus		·		·
<u>Union of India</u>	& Ors.	Respo	ondent	·
Shri. J.G. Sawa	ent	Advocate	for the	ResponJano(s)
	· _			
CORAM :				
The Hon'ble Shri M.R. I	Kolhatkar,	Member (A)	
The Hon'ble Shri				
1. To be referred to	the Reports	or or not ?	×	

2. Whether it needs to be circulated to other Benches of X

the Tribunal ?

Melolish



BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL BOMBAY BENCH

O.A. No. 14/94

Shri. W.P. Dobarkar

... Applicant

۷s.

Union of India and Others

.. Respondents

DATED: 28/09/1994

CORAM: Hon'ble Shri. M.R. Kolhatkar, Member (A)

Appearances:

- Shri. D.V. Gangal, Counsel for applicant
- 2. Shri. J.G. Sawant, Counsel for respondents

ORAL JUDGMENT

Per. Shri. M.R. Kolhatkar, Member (A)

The prayer of the applicant is for pay fixation and payment of arrears and to implement the order dated 30.9.1986. (Annexure 'A' to the O.A). The written statement has been filed. Today, we have heard the counsel for the applicant, Shri. D.V. Gangal and the counsel for the respondents, Shri. J.G. Sawant.

2. Shri. Sawant points out that order regarding pay fixation and payment of arrears with effect from 1.1.1984 till date have been made and the applicant has been intimated of the fact. Shri. Gangal points out that actual payment has been made only upto 14.5.1986 and the pay fixation and payment of arrears for the period 1986 onwards is yet to be received. Since, however the order made is satisfactory, he seeks to withdraw the application. We therefore dispose of the

Ť



O.A. by passing the following order :

ORDER_

O.A. 14/94 disposed of as withdrawn with a direction to the respondents to ensure that pay fixation and payment of arrears for the period from 1986 onwards till date is completed within a period of one month from the date of communication of this order. No order as to costs.

> Mckolletkow (M.R. Kolhatkar) Member (A)